





H.C.D.-I (a) Continuation Sheet

Sr. No.	Date	Orders
		<p data-bbox="464 293 719 331">% 22.11.2004</p> <p data-bbox="464 371 1437 454">Present: Mr Sanjiv Khanna with Mr S.C. Sharma for the appellant.</p> <p data-bbox="464 499 858 537">+ <u>ITA.No. 693/2004</u></p> <p data-bbox="464 611 1573 981">The question raised by the learned counsel for the Revenue is entirely covered by the decision rendered by this court in ITA.No. 331/2004 decided on 12.07.2004 against the revenue in the case of CIT v Rollatainers Ltd and hence, the appeal is dismissed.</p> <p data-bbox="1177 1003 1465 1133"> CHIEF JUSTICE</p> <p data-bbox="1042 1155 1525 1256"> BADAR DURREZ AHMED, J</p> <p data-bbox="472 1267 810 1346">November 22, 2004 M</p>